# DELHI LEGISLATIVE ASSEMBLY

BULLETIN - PART I

(Brief Record of Proceedings)

(Tuesday, August 23, 1994/Bhadra Pad 2, 1916 (Saka)

No. 33

2.00 P.M

# Announcement by the Hon'ble Speaker

Hon'ble Speaker informed the House that as per assurance given in the House yesterday the 22nd August, 1994 that he would give his decision on who uttered the words "Pakistani Agent" and "I will go to 40 countries, where would you go" and to whom, after hearing the tape in the presence of leaders of various parties

Hon'ble Speaker informed the House that as per the above said announcement the tape was heard today at 12.00 hours in the Noon in the presence of S/Shri Deep Chand Bandhu, Ramvir Singh Bidhuri, Mukesh Sharma and Deputy Speaker, Shri Alok Kumar. No one was found to have called some one 'Pakistani Agent'. Shri Shoaib Iqbal was heard to have uttered "that we will go to Pakistan and 40 countries, where will you go". Hon'ble Speaker ruled that such utterances in the House are condemnable and should not mappen in future.

Stri Sahab Singh Chauhan stated that he did not call anyone as Agent of Pakistan'.

Shri Shoaib Iqbal was also asked by the members of the treasury benches to tender apology to Shri Chauhan. Hon ble Speaker urged the members to conduct the pusiness of the House smoothly.

#### Questions

# 2. Starred Questions

Starred Question Nos 21 to 23 were orally asked and replied to.

Replies to question Nos 24 to 29 and 31 to 40 were laid on the Table of the House.



#### Unstarred Questions 3.

Replies to unstarred Question Nos 33 B to 47, 49 and 50 were laid on the Table of the House.

## Special Mentions

- Following members made special mention under 4. Rule 259 :-
  - 1.
  - Shri Bodh Raj Shri Moti Lal Sodhi 2.
  - Shri Sahab Singh Chauhan 3.
  - Shri Jitendra Kumar "Kalu Bhaiya"

(Shri Sahib Singh Verma intervened and azsured to take a round of his constituency with Shri Jitendra Kumar "Kalu Bhaiya")

Shri Chand Ram 5.

(Shri Madan Lal Khurana intervened and assured to take necessary action for the convenience of the 'Kawarias'.

Shri Har' Kishan 6.

> (Shri Sahib Singh Verma informed the House that Director of Education was being asked to erquire into the matter)

- Shri Mukesh Sharma 7.
- Shri Jagdish Lal Batra 8.
- Shri Gauri Shankar Bhardwaj

## Motion

Shri Mahinder Singh Saathi moved the following :-5.

> " That this House do agree with the Yourth Report of the Business Advisory Committee presented to the House on 22.8.1994".

The Motion was adopted unanimously. .

#### Motion

Shri Rajenda Gupta (Malviya Nagar) moved the 6. following :

> "That this House do agree with the Third Report of the Committee on Frivate Members' Bills and Resolutions presented to the House on 22.8.1994".

The Motion was adopted unanimously.

#### Legislative Proposals

#### Bills introduced

- 7. Shri Sahib Singh Verma introduced "The Delhi Preservation of Trees Bill, 1994".
- Shri Harsharan Singh Balli introduced "The Delhi Sikh Gurudwaras (Amendment) Bill,1994".

# Short Duration Discussion

9. Shri Ram Bhaj raised short duration discussion on the deteriorating law and order situation in Delhi and increasing incidents of kidnappings.

Following Members took part in the discussion:-

1. Ch. Prem Singh

- 2. Shri Ramvir Singh Bidhuri
- 3. Shri Naresh Gaur
- 4. Shri Ajay Maken
- 5. Shri Swarup Chand Rajan6. Shri Jag Parvesh Chandra
- 7. Shri Jitendra Kumar 'Kalu Bhaiya'
- 8. Shri Mukesh Sharma
- 9. Shri Mewa Ram Arya
- 10. Shri Shoaib Iqbal
- 11. Shri Shish Pal
- 12. Shri Deep Chand Bandhu

Chief Minister replied to the debate.

#### 6.45 PM

(The sitting of the House was adjourned till 14.00 hours on 24th August, 1994)

Delhi 23.8.1994.

P.N.GUPTA SECRETARY